

F.No.21(1)/2014-Judl.(Pt.I)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
Judicial Section

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New Delhi, the 15<sup>th</sup> October, 2015

**ORDER**

In continuation of this Department's earlier orders of even number dated 13<sup>th</sup> October, 2014, 11<sup>th</sup> December, 2014 and 21<sup>st</sup> September, 2015, the President is pleased to engage following advocates as Group 'A', 'B' and 'C' Counsels for conducting the Central Government litigation before the Supreme Court of India with immediate effect for a period of **three years** or until further orders, whichever is earlier:-

**SUPREME COURT OF INDIA**  
**GROUP 'A'**

S.No.	Name	Enrolment No.	Mobile No.
1.	Nalin Kohli	D/3943/2013	9811043492
2.	D.N. Goburdhun,	D/187/1980	9810081732
3.	Ankur Mittal	D/899/2003	9811778900
4.	Sanjeev Sahay	D/281/1997	9810199210
5.	Attin Shankar Rastogi	D/1803/2001	9811778900
6.	R.K. Rathore,	P/579/1985	9811520302
7.	Manu Mridul	D-205-C/84 DBC	9811669894,
8.	Avantika Manohar	UP-2590/2008	9560385529
9.	Dhruv Pal	P-1481/2010	9999739573
10.	Asha G. Nair	D-242-A/1990	9810348981
11.	Bina Madhwan		9810101481
12.	Shetty Uday Kumar Sagar	12 <sup>th</sup> June 1987	9873600069
13.	Tarkeshwar Nath	D-1672/1995	9810162373
14.	Rajat Nair	D-1117/2009	9953105156
15.	Rukhmini Bobde	Mah/4757/2005	9871738029
16.	Saurabh Kirpal	D/1079/1995	9811027511
17.	Ajay Bansal	D-776/1991	9810160199
18.	Shamik Sanjanwala	G-2175/1999	9910166885
19.	Inder Bir Singh	D-404/2004	9818866646
20.	Pawan Shree Agrawal	1699/2011	9873802102
21.	Ashok Kumar Parija	O-151/1984	9937220508
22.	Sarfraz Ahmed Siddiqui	D/2574/2011	9810962693
23.	Ms. Satya Siddiqui	D/3362/1999	9811173763
24.	Nikhil Majithia	D/1311/F02	9910415522

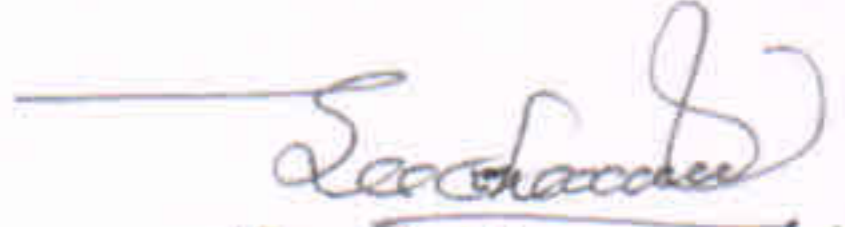


<b>GROUP 'B'</b>			
<b>S.No.</b>	<b>Name</b>	<b>Enrolment No.</b>	<b>Mobile No.</b>
1.	Shri Prabal Bagchi	D/867/2007	9891319777
2.	Priyanka Das	D/1341/2010	9910169784
3.	Anmol Chandan	D/4049/2010	8375015983
4.	Sanjay Kumar Dubey	D/1523-A/02	9312631854
5.	Rohit Pandey	UP 5301/2002	9810224587
6.	Shrabani Chakrabarty	D/1342/1995	9810286622
7.	Ranjeeta Rohatgi	D/886/2002	9810933276
8.	Nikhil Rohatgi		9810049800
9.	Charul Sareen	D/2281/1999	9810206581
10.	Nivedita Nair	D/1599/2013	9650687111
11.	Somiran Sharma	887/2000	9958359002
12.	Saumya Sinha	D/3458/2014	9968910731
13.	Param Kumar Mishra	UP/4151/2009	9654418282
14.	B.S. Khanna	D-326/2006	9899291495
15.	Rohan Jaitley	D-590/2012	9810477411
16.	Ravindra A. Lokhande	MAH/1633/2005	9769993511

<b>GROUP 'C'</b>			
<b>S.No.</b>	<b>Name</b>	<b>Enrolment no.</b>	<b>Mobile No.</b>
1.	Manoj Kumar	D/2872/2008	9990465788

2. The engagement of the above panel counsel will be governed by the terms and conditions contained in this Department's O.M. No.21(4)/99-Judl. dated 24.09.1999 read with OM No.21(5)/2011-Judl. dated 01.09.2011 and instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.lawmin.nic.in](http://www.lawmin.nic.in) under head "Circulars Pertaining to Litigation.


3. Hindi version of this will follow.

  
 (Suresh Chandra)  
 Joint Secretary & Legal Adviser to the Govt. of India

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Copy to:-

1. All the above mentioned advocates.
2. PS to Attorney General/PS to Solicitor General/PS to Addl Solicitors General.
3. Smt. Sushma Suri, Additional Secretary/Sh. S.N. Terdal, Sr. G.A., Shri B. Krishna Prasad, Smt. Anil Katiyar, Shri D.S. Mehra, Shri B.V. Balram Dass, Addl. Govt. Advocates, CAS, New Delhi.
4. PS to ML&J/ PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries and JS&LA in the Main Sectt.
5. Branch Sectts. Kolkata, Mumbai, Chennai and Bangalore.
6. Computer Cell, CAS, New Delhi.
7. The Registrar, Supreme Court of India, New Delhi.
8. The Accountant General, AGCR Building, IP Estate, New Delhi.
9. Hindi unit, D/Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 10 spare copies.
11. NIC Cell with the request to upload this order in the website

  
(B. S. Sharma)  
Superintendent(L) (Judl.)